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PAPERS LAID ON THE TABLE

Notifications of the Ministry of Law and Justice (Department of Justice)

The MINISTER OF LAW AND JUSTICE (SHRI ASOKE KUMAR SEN) :
Sir, I beg to lay on the Table

I. A copy (in English and Hindi) of the Ministry of Law and Justice (Department of Justice) Notification G.S.R. No. 1194(E), dated the 7th November, 1986, publishing the High Court Judges Travelling Allowance (Amendment) Rules, 1986, under sub-section (3) of section 24 of the High Courts Judges (Conditions of Service) Act, 1954. [Placed in Library. See No. LT-3272/86]

II. A copy (in English and Hindi) of the Ministry of Law and Justice (Department of Justice) Notification S.O. No. 827(E), dated the 4th November, 1986 declaring the 1st day of November, 1986, to be the date on which the High Court and Supreme Court Judges (Conditions of Service) Amendment Act, 1986 shall come into force. [Placed in Library. See No. LT-3273/86]

Environment (Protection) Rules, 1986

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :

Sir, I beg to lay on the Table under section 20 of the Environment (Protection) Act, 1986, a copy (in English and Hindi) of the Ministry of Environment and Forests (Department of Environment, Forests and Wildlife) Notification S.O. No. 844(E), dated the 19th November, 1986 publishing the Environment (Protection) Rules, 1986. [Placed in Library. See No. LT-3424/86]

I. Report and Accounts (1985-86) of the Gas Authority of India Ltd., New Delhi and related papers.

II. Report and Accounts (1985-86) of the Oil India Limited, Duliajan (Dibrugarh) and related papers.

III. Report and Accounts (1985-86) of the Bharat Petroleum Corporation Limited, Bombay and related papers.

IV. Report and Accounts (1985-86) of the Hindustan Petroleum Corporation Limited, Bombay and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT) : Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers :—

(i) (a) Second Annual Report and Accounts of the Gas Authority of India Limited, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on working of the Company.

[Placed in Library. See No. LT-3405/86 for (a) and (b)]

(ii) (a) Twenty-seventh Annual Report and Accounts of the Oil India Limited, Duliajan, (Dibrugarh) for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3405/86 for (a) and (b)]

(iii) (a) Thirty-third Annual Report and Accounts of the Bharat Petroleum Corporation Limited, Bombay, for the